

CAUSE LIST OF THE COURT OF SRI VINAYAK MAYANAVAR. PRL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY 17.06.2021

MORNING SESSION HEARING	AFTERNOON SESSION HEARING
1. OS 84/2015	16. CC 411/2007
2. OS 86/2015	17. CC 152/2009
3. OS 108/2015	18. CC 597/2010
4. OS 208/2016	19. CC 885/2010
5. OS 30/2018	20. CC 322/2013
6. OS 70/2018	21. CC 324/2013
7. Misc 11/2013	22. CC 770/2013
8. Misc 13/2013	23. CC 968/2013
9. Misc 8/2016	24. CC 1051/2013
10. Ex 14/2013	25. CC 1243/2013
11. Ex 15/2014	26. CrI.Misc 173/2014
12. Ex 25/2014	27. CrI.Misc 163/2015
13. Ex 14/2015	28. CrI.Misc 230/2015
14. OS 132/2021 Sowbhagya Vs Thimmarayappa (Poojari)	29. CrI.Misc 286/2015
15. CC 118/2021	30. CrI.Misc 192/2019

Hosakote

Dated: 16.06.2021

Prl. Civil Judge & JMFC.,
Hosakote

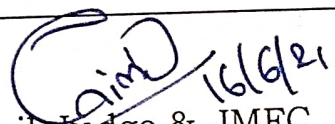
Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.

CAUSE LIST OF THE COURT OF **SRI GIRISHA.R.B.**, ADDL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY **17.06.2021**

MORNING SESSION HEARING	AFTERNOON SESSION HEARING
1. OS 301/2013	16. CC 694/2014
2. OS 32/2020	17. CC 698/2014
3. OS 51/2021	18. CC 1192/2014
4. OS 117/2021	19. CC 613/2015
5. OS 133/2021	20. CC 196/2016
Muninarayanamma Vs	21. CC 1784/2016
Ramachandrappa alias	22. CC 295/2017
Chikkappayya	23. CC 600/2017
6. FDP 1/2014	24. CC 1735/2017
7. CC 362/2016	25. CC 57/2018
8. CC 241/2017	26. CC 225/2018
9. CC 786/2017	27. CC 1710/2019
10. CC 2361/2019	28. CC 1163/2020
11. CC 2477/2019	29. CC 3887/2020
12. CC 582/2010	30. CC 161/2021
13. CC 304/2011	
14. PCR 65/2020	
15. Cr 93/2021 (NGPS)	

Hosakote
16.06.2021


Addl. Civil Judge & JMFC.,
Hosakote.

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2. The learned advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.